report of the Study Group on fertilizer industry;

(b) if so, the details thereof; and

(c) the decisions taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOY-MENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) and (b) The Commission submitted its report to Government on August 28, 1969. A copy of the Report will be laid on the Table of the House.

(c) Action on the Report would be taken after it has been examined in consultation with the interests concerned.

RECOMMENDATION OF THE NATIONAL LABOUR COMMISSION IN RESPECT OF AGRICULTURE LABOURERS

1740. SHRI R. P. KHAITAN : Will the Minister of LABOUR AND RE-HABILITATION be pleased to state :

(a) whether the National Commission on labour has made any recommendations regarding the agricultural labourers;

(b) if so, the details thereof; and

(c) the steps proposed to be taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOY-MENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) and (b) The Commission submitted its report to Government on August 28, 1969. A copy of the Report will be laid on the Table of the House.

(c) Action on the Report would be taken after it has been examined in consultation with the interests concerned.

Rehabilitation of Persons uprooted during the Indo-Pak Conflict

1741. SHRI SYED HUSSAIN : Will the Minister of LABOUR AND RE-HABILITATION be pleased to state :

(a) whether the persons who were uprooted from the border areas in Jammu and Kashmir and Punjab during the last Indo-Pak conflict have by now been completely rehabilitated; and

(b) if so, what is the total number of such persons ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOY-MENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) and (b) As a consequence of the Indo-Pak conflict of August-September, 1965, nearly 52,000 persons in Punjab and 3 lakhs persons in Jammu and Kashmir were uprooted. Of these, no family remains to be rehabilitated in Punjab, while in Jammu and Kashmir the rehabilitation of 394 families who remain to be fully rehabilitated, is expected to be completed by 31-10-1969.

REHABILITATION OF REFUGEES IN STATES

1742. SHRI JAGAT NARAIN : Will the Minister of LABOUR AND RE-HABILITATION be pleased to state :

(a) the total number of displaced persons who have come to India from countries other than West Pakistan so far and the number of displaced persons rehabilitated in each State;

(b) whether the proportion of displaced persons in Kashmir State (excluding Jammu) is lesser than those of other -States; and

(c) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOY-REHABILITATION AND MENT BHAGWAT JHA AZAD) : (SHRI who have been (a) Indian nationals, repatriated from other countries, and Tibetan refugees are not categorised as displaced persons. As such, information is furnished in respect of displaced persons from East Pakistan as under :

Displaced persons from East Pakistan.— About 50.27 lakh persons have migrated from East Pakistan so far.

Of the $41 \cdot 17$ lakh persons who migrated up to $31 \cdot 3 \cdot 1958$, rehabilitation assistance has been given to about $6 \cdot 68$ lakh families. In their case, apart from some items of residuary work in respect of these settled in West Bengal, which are being reviewed by the Committee of Review, the rehabilitation work in other States has, by and large, been completed.

Migrants, numbering 0.61 lakh, who came to India from 1-4-1958 to 31-12-63, were not eligible for relief and rehabilitation benefits.